

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:691

ANSWERED ON:04.08.2011

COMPLAINTS ON LAND ACQUIRED FOR GOVERNMENT SCHEMES

Naik Shri Shripad Yesso

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether some cases have come to light where State Governments have allotted lands to private companies which were acquired for Government schemes;
- (b) if so, the details thereof;
- (c) whether the Government proposes to make provisions under which private parties can purchase land directly from the farmers; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) & (b): Land for the private companies is being acquired & handed over to them by the appropriate Government as per the provisions of the Land Acquisition Act, 1894. Details of such acquisitions & transfers are available with the respective States/UTs.

(c): No, Sir.

(d): In view of (c) above does not arise .